

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 34 OF 2018

Dated : 8th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Ritu Apurva

Counsel for the Respondent (s) : Ms. Poorva Saigal
Mr. Shubham Arya for R-2

Mr. Ravi Sharma
Mr. Anurag Naik (Rep.) for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.10.2019**.

**(Ravindra Kumar Verma)
Technical Member**

Kt/mkj

**(Justice Manjula Chellur)
Chairperson**